

● CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. ST/602 /2008 - CU[DB]

Date 14/03/2012

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
C.C.E. KANPUR, 117/7,
SARVODAYA NAGAR, KANPUR 208005.
C.C.E. KANPUR

Appellant

Vs
Respondent

M/S SHREE LAXMI TEA TRADING COMPANY

I am directed to transmit herewith a certified copy of **Final order No.ST/A/174/ 2012 CU[DB]** dated 24.02.2012 passed by the Tribunal under **Section 129, (B) of the Customs Act,1962 & Financial Act 1994 relating to Service Tax**


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent
M/S SHREE LAXMI TEA TRADING COMPANY
51/58, SHAKKAR PATTI, KANPUR.

2. Adv. / Consult
MR.RUPESH KUMAR

F-12A, (L.G.F) KAILASH COLONY,
NEW DELHI.110048

3. C.D.R
4. Bar association. CESTAT. New Delhi
5. Director Publications, Customs, Excise. I.P. Estate, New Delhi
6. M/s Centax Publications Pvt Ltd.,1512-B, Bhishm Pitamah marg,Opp. ICICI Bank of Defence Colony, New Delhi-3
7. Company Law Institute of India Pvt Ltd.,No.2(Old No. 36), Vaithyaram Street, T. Nagar,Chennai -17
8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005
9. Easy Service Tax Online Dot Com Pvt.Ltd.407A,Iscon Mall,Above Star India Bazar,Satellite Road, Ahmedabad-15
10. LAWCRUX Advisors Pvt Ltd, LAW House,1-8,Sector - 10, Faridabad 121003 (Haryana)
11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor,Vasant Arcade,Nelson Mandela Road, Vasant Kunj, New Delhi - 110070
12. Office Copy
13. Guard file


Assistant Registrar
(Customs Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066.
Principal Bench, New Delhi**

COURT NO. II

DATE OF HEARING : 24/02/12.

Service Tax Appeal No. 602 of 2008

[Arising out of the Order-in-Appeal No. 207-ST/APPL/KNP/2008 dated 22/05/2008 passed by The Commissioner (Appeals), Customs & Central Excise Commissionerate, Kanpur.]

For Approval and signature :

Hon'ble Shri D.N. Panda, Judicial Member

Hon'ble Shri Rakesh Kumar, Technical Member

1. Whether Press Reporters may be allowed to see :
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982?
2. Whether it would be released under Rule 27 of :
the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not?
3. Whether their Lordships wish to see the fair :
copy of the order?
4. Whether order is to be circulated to the :
Department Authorities?

CCE, Kanpur

Appellant

Versus

M/s Shree Laxmi Tea Trading Company

Respondent

Appearance

Shri B.L. Soni, Authorized Representative (DR) – for the appellant.

Shri Sidhartha Kapur, Advocate – for the Respondent.

**CORAM : Hon'ble Shri D.N. Panda, Judicial Member
Hon'ble Sh. Rakesh Kumar, Technical Member**

Final Order No. ST/A/174/12-Cus' Dated : _____

Per. D.N. Panda :-

Yesterday we have heard a matter of similar nature in ST/603-604 of 2008 in Sl. No. 15 of the cause list. We have dismissed those appeals. For the sake of ~~gravity~~ reference thereof, ^{above appeal number} is given and following consistency, this appeal is also dismissed.

(Dictated and pronounced in open court.)

(D.N. Panda)
Judicial Member

(Rakesh Kumar)
Technical Member

PK